

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M. R. JANARTHANAN) : (a) and (b) Data for these purposes are not maintained District-wise. The total

revenue, collected by the Union Government through Income Tax (including Corporation tax), Excise and Customs duties and also small saving collections during the last three years in Gujarat vis-a-vis other States are as under:

(Rs in crores)

Year	Income tax (including corporation tax)		Central Excise		Customs		Small Savings Collection	
	Gujarat	Other States	Gujarat (including UTs)	Other States	Gujarat (including UTs)	Other States	Gujarat	Other States
1995-96	1953.48	30120.52	5052.60	35512.78	4763.26	30733.47	1060.58	8676.75
1996-97	1915.33	34885.67	6011.48	38906.14	6671.69	36211.27	982.47	11362.83
1997-98 (Provisional)	1846.92	35138.08	7142.60	40639.07	6211.56	34030.53	1825.75	17730.58

(c) the amount given to Gujarat vis-a-vis other states as share of Central Taxes and the long term loans on account of net small saving collections during the last three years are as under :

Year	Share of Central Taxes		Loan on account of net small savings	
	Gujarat	Other States	Gujarat	Other States
1995-96	1139.56	28126.65	838.56	7333.28
1996-97	1359.54	33747.90	760.33	8246.60
1997-98	1704.25	41857.96	1226.24	12313.60

[Translation]

Regional Rural Banks

538. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of FINANCE be pleased to state :

(a) whether any decision has been taken to bring Regional Rural Banks at par with Nationalised Banks in the country;

(b) if so, the details thereof;

(c) whether the employees of Regional Rural Banks have been demanding to bring their pay scale at par with pay scales of Nationalised Banks from time to time; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF

FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M. R. JANARTHANAN) : (a) to (d) The pay and allowances of the employees of the Regional Rural Banks (RRBs) are to be determined by Government under section 17(1) of the Regional Rural Banks Act, 1976. Such determination was last carried out by an order dated 22.02.1991, pursuant to the award of the National Industrial Tribunal (NIT) which was set up as per the directions of the Supreme Court in a Writ Petition. A wage revision has been carried out in the commercial banks following the six-
Bipartite Agreement between the Indian Banks Association and the Employees' Unions/Officers' Associations in February, 1995 and June, 1995 respectively. The employees of RRBs have demanded a similar wage revision. However, most of the RRBs have heavy accumulated losses. In order to have a package that will reconcile the interests of the employees, the clients and the institutions themselves Reserve Bank of India, (RBI), on the advice of Government, appointed a Committee to make recommendations to Government on the issue. The Committee has since submitted its report. A final decision on the Report will be taken by the Government in the light of the examination of the said report by RBI.

Dumping Laws

539. SHRI SANDIPAN THORAT : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government have taken any steps to bring more transparency in dumping law;

(b) if so, details thereof along with changes carried out recently;

(c) the effects of these changes; and

(d) the present position in regard to incidence of dumping and action taken thereon?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) to (c) The provisions of Anti-dumping laws in India with regard to exchange of information, disclosure, oral hearing, etc. make the investigations transparent subject to the provisions of confidentiality. Further, the notifications issued by the Designated Authority are detailed and touch upon all aspects of the investigations. Therefore, there is no specific proposal for bringing about any changes in this regard.

(d) The details of cases where preliminary/final findings have been announced are given in the Statement attached.

Statement

A. Cases where Definitive (Final) Anti Dumping Duties recommended

Product	Country/ies	Range of Duty Recommended (Rs. per Unit)
1	2	3
1. PVC Resin*	Brazil Mexico Korea RP USA	2036/MT 1619/MT 1253/MT 504/MT
2. Bisphenol-A**	Japan	7477/MT
3. Potassium Permanganate	China PR	5992/MT
4. Isobutyl Benzene \$	China PR	10634/MT
5. 3,4,5 Trimethoxy Benzaldehyde (TMBA)	China PR	237/Kg.
6. Theophylline Caffeine	China PR	108/Kg. 101/Kg.
7. Acrylonitrile Butadiene Rubber (NBR)	Japan	19306/MT
8. Bisphenol-A	Brazil Russia	10263/MT 12559/MT
9. Sodium Ferrocyanide	China PR	16358/MT to 20287/MT
10. Dead Burnt Magnesite (DBM)	China PR	1333/MT to 1925/MT
11. Low Carbon Ferro Chrome (LCFC)	Russia Kazakhstan	10900 to 18600/MT 18500/MT
12. 8-Hydroxyquinoline	China PR	183/Kg to 206/Kg
13. Bisphenol-A	USA	10,000/MT
14. Acrylonitrile Butadiene Rubber (NBR)	Germany Korea RP	13255/MT 8316/MT
15. Acrylic Fibres	USA, Korea RP Thailand	6.30 to 42.93 per kg.

1	2	3	4
16. Catalysts	Denmark	21.24-192.01 per ltr.	
17. Graphite Electrodes ***		5517-30997/MT	
18. Newsprint	USA, Canda, Russia	Reference price 22958-26696/MT	
19. PTA	Thailand, Korea, RP, Indonesia	1130-3375/MT	
20. Vitamin-C	China PR, Japan	27.59-61 per kg.	

* Duties recommended to be discontinued on 23.12.1997 after review.

** Increased to 8434/MT after review.

\$ Increased to 12465/MT after review.

*** USA, China, Spain, Italy, Germany, Belgium, Austria, France.

B. Cases recommended for provisional duties and investigation in Progress

Product	Country/ies	Recommendation date	Quantum of Duty Recommended
1. Magnesium	China PR	06.02.98	27509/MT
2. Metallurgical Coke	China PR	20.03.98	1800/MT
3. Polystyrene	Korea RP, Japan, Taiwan Malaysia	12.05.98	Nil to 11388/MT

Earnings of Mahanadi Coalfield

540. SHRI AJIT JOGI: Will the Minister of COAL be pleased to state:

(a) the total revenue earned by Mahanadi Coalfield during each of the last three years;

(b) whether the Government propose to expand the activities of the above Coalfield; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) The total revenue earned by Mahanadi Coalfields Limited (MCL) during the last three years is given below :

(Rs. in crores)

1996-97	1995-96	1994-95
1014.46	1081.94	810.12